

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.104

C.P.(CAA)/8(AHM)2024 in C.A.(CAA)/53(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Today's Healthcare India Private Limited
Star Dental Centre Private Limited

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Ravi Pahwa, Advocate
For the Regional Director	: Mr. Shiv Pal Singh, Deputy Director (NWR)
For the Registrar of Companies	: Ms. Rupa Sutar, Deputy Director
For the Income Tax Department	: Ms. Kinjal Vyas, Advocate for
	: Ms. Maithili Mehta, Advocate
For the OL Department	: Mr. Sandip Tupe, Technical Assistant

ORDER

(Hybrid Mode)

Learned Counsel for the applicant companies submits that now the questionary qua the financial statement has been demanded by the Income Tax Department , to which Counsel for the applicant seeks two weeks to reply the same.

Re-list on 04.07.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)